

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF WAY 2 HEALTH DIAGNOSTICS PRIVATE LIMITED		
Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Way 2 Health Diagnostics Private Limited
2.	Date of incorporation of corporate debtor	10/02/2014
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Company (RoC) Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85190MH2014PTC253002
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No 3 & 4 Ground Floor, Om Neelkanth Chs Plot No 31 Sector 42A Seawoods Nerul Navi Mumbai Thane MH 400706 IN
6.	Date of closure of Insolvency Resolution Process	27-06-2024
7.	Liquidation commencement date of corporate debtor	28-06-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Kanhaiya Maheshwari IBBI/PA-001/IP-P01291/2018-19/12005
9.	Address and e-mail of the liquidator, as registered with the Board	506, Amlesh Apartment, New Sneh Nagar, Behind Indraprastha Hall Khamla, Nagpur, Maharashtra – 440025. Email Id: Kanhaiya_maheshwarica@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	G-19, Shreewardhan Complex, Mezzanine Floor, Besides Landmark Building, Ramdaspath, Wardha Road, Nagpur, Maharashtra, 440010. Email: liqoffice.way2healthpvttd@gmail.com
11.	Last date for submission of claims	28-07-2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Way 2 Health Diagnostics Private Limited** on 28th June, 2023.

The stakeholders of **Way 2 Health Diagnostics Private Limited** are hereby called upon to submit their claims with proof on or before 28th July, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Mr. Kanhaiya Maheshwari
Liquidator of Way 2 Health Diagnostics Pvt Ltd
Reg. No: IBB/PA-001/IP-P01291/2018-19/12005
AFA No: AA1/12005/02/271023/104681
AFA validity date: 27-10-2023
506, Amlesh Apartment, New Sneh Nagar, Behind Indraprastha Hall Khamla,
Nagpur, Maharashtra – 440025
Email: liqoffice.way2healthpvttd@gmail.com , Kanhaiya_maheshwarica@yahoo.com

Date: 03-07-2023
Place: Nagpur